

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.10.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/189/2020 IN
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP) UNIQUE
ROOF PVT LTD
NAME OF THE RESPONDENTS : RIGHT CHOICE
UNDER SECTION : SEC 60(5) OF IBC 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

ORDER

None appears for Applicant as well as for Respondent. In the circumstances matter stands adjourned to 01.12.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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